NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 117(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY:

S.NO. NAME

Mrs. Harjeet Kaur & Ors.

V/s.

M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

DESIGNATION REPRESENTATION

SIGNATURE

ANKIT CHATURUEDI, ADVOCATE PETITIONERS

Order

Learned counsel for the petitioner states that the rejoinder has been filed yesterday in the registry and a copy thereof has been furnished to the counsel for the respondents.

List for arguments on 18.11.2016.

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

18.10.2016 (P.K.Sud)